

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 26450/G.S Dated: 16-10-2017

Subject: North Zone Regional Conference on Enhancing Excellence of the
Judicial Institutions: Challenges and Opportunity (25th and 26th
November, 2017) [P-1062].

Ref.No: NJA/Dir/P-1062/2017/3214 dated: 07-09-2017

Sir,

On the subject cited above, I am desired to inform your good-self that
the following Judicial Officers have been nominated for attending the above said
Conference:-

(A) Civil Judges Senior Division:

- 1) Sh.Aijaz Ahmad Khan, Chief Judicial Magistrate, Srinagar.
- 2) Sh.Manoj Parihar, Municipal Magistrate, Jammu.
- 3) Ms.Sudesh Sharma, Passanger Tax. & Elect.Mag.Srinagar.
- 4) Sh.Naushad Ahmad Khan, Spl.Mobile Magistrate, Rajouri.

(B) Civil Judges Junior Division:

- 1) Sh.Touseef Ahmed Magrey, Munsiff, Kishtwar.
- 2) Sh.Jeewan Kumar Sharma, Munsiff, Boniyar.
- 3) Ms.Rajni Bhagat, Munsiff, Sunderbani.
- 4) Sh.Zahoor Ahmed Ganie, Munsiff, Charar-i-Sharief.

Yours faithfully,

12/10/17
(Sanjay Dhar)
Registrar General

No: 26451-69/G.S Dated: 16-10-2017

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe.
3. Secretary to Hon'ble Mr.Justice Janak Raj Kotwal.
4. Secretary to Hon'ble Mr.Justice M.K.Hanjura..
.....for information of His Lordship.
5. Principal District & Sessions Judge, Srinagar/Jammu/Rajouri/Baramulla/
Kishtwar/ Budgam.
6. Shri _____
.....for information and n/a.
7. Cordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on
the High Court Website.

12/10/17
Registrar General